

company was supposed to use after the cut off date, was defective. In the case of L-base import, the company has been allowed to continue import of L-base subject to the condition that the company will earn the foreign exchange for past and future imports over and above the existing exports.

Hangers for A-320 Airbuses

2196. SHRI MADAN LAL KHURANA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether hangers to house the A-320 Airbuses have been provided;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether workshops to look after spares and engines have not yet been built and large amount of foreign exchange is being spent in getting these repaired from abroad;

(d) if so, when the workshops are likely to be built and the steps taken in this regard so far; and

(e) the details of foreign exchange spent on getting spares and engines repaired from abroad?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) to (e). One hangar to house Airbus A-320 aircraft at Indira Gandhi International Airport, Delhi, has been made ready recently and is in use by Indian Airlines for maintenance of its A-320 aircraft. Work on the construction of two other A-320 hangars by the International Airports Authority of India is going on as per schedule and is in advance stage. The existing overhaul shops at Indira Gandhi International Airport, Delhi have started repair of some components/

spares on various systems of Airbus A-320 aircraft. Besides, all components/spares of various systems are covered under a warranty of three years and are, therefore, sent to vendors for repairs abroad free of cost.

Modernisation of Various Railway Stations in Kerala

2197. PROF. K.V. THOMAS: Will the Minister of RAILWAYS be pleased to state the steps taken/proposed to be taken for the modernisation of the various railway stations in Kerala?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): Modernisation of Railway Stations is a continuous process and the same is done on a need based programme subject to availability of funds and traffic needs. Railway Stations at Tirur, Calicut, Cannanore, Palghat Jn., Tiruvalla, Changanacherri, Tanur, Kuttippuram, Mavelikara, Kanhangad, Punalur, Kottarakara and Alwaye have been modernised in the recent past. During 1989-90, modernisation works were undertaken at 26 stations in Kerala at a cost of Rs. 3 crores approximately. During 1990-91, also, more stations in Kerala will be taken up for modernisation. Apart from this, Trivandrum Central Railway Station is proposed to be modernised at a cost of Rs. 3.45 crores and the work is expected to be taken up during 1990-91.

Conversion of Bangalore-Hassan Railway Line

2198. SHRI H.C. SRIKANTIAH: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have undertaken any survey for conversion of Bangalore-Hassan railway line into broad gauge;

(b) if so, the details thereof and the estimated cost of the project; and

(c) when the work is likely to be taken up?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) Yes, Sir.

(b) and (c). In 1984, a survey for conversion of Miraj-Bangalore and other connected metre gauge branch lines (including Hassan-Bangalore) into Broad Gauge was carried out. The length of Hassan-Bangalore section is 213 km and the proportionate cost of conversion of the section was about Rs. 70 crores at that time. The present day cost is expected to be Rs. 175 crores. The entire project was not found to be financially viable and hence not taken up for execution

[*Translation*]

Joint Bipartite Committee for Coal Industry

2199. SHRI YAMUNA PRASAD SHASTRI: Will the Minister of ENERGY be pleased to state:

(a) the representation of various trade unions in the Joint Bipartite Committee for coal industry;

(b) the criteria of representation given to various trade unions;

(c) whether there is a proposal to reconstitute the Joint Bipartite Committee by giving equal representation to all Central Trade Unions; and

(d) if so, when and the details in this regard?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) The representation of various central Trade Unions in the Joint Bipartite Committee for Coal Industry (JBCCI) is, at present, as under:

1)	INTUC	-	6
2)	AITUC	-	3
3)	CITU	-	3
4)	HMS	-	2
5)	BMS	-	1

(a) Representation is JBCCI is given to various Central Trade Unions on the basis of their relative strength in the coal industry

(c) & (d). There is no proposal to reconstitute the JBCCI by giving equal representation to all Central Trade Unions. However, a proposal to reconstitute JBCCI on the basis of their verified strength is under consideration.

[*English*]

Use of Plastics in Agriculture

2200. SHRI PARASRAM BHARDWAJ: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government propose to encourage greater applications of plastics in agriculture; and

(b) if so, the details regarding the techniques as well as the role to be played by petrochemical industry in popularising plasticulture technology for various agricultural applications?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) and (b). In order to promote the use of plasticulture applications in India, Government constituted the National Committee on the Use of Plastics in Agriculture (NCPA). The plasticulture is the latest